

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
18-07-2024 AT 10:30 AM**

CP No. 45/241/HDB/2023

AND

**IA(CA) 264/2023, Contempt (CA) 05/2024, IA(CA) 65, 76, 69, 77, 104, 117,
141, 142, 167, 168/2024 & 193 in CP No. 45/241/HDB/2023**

u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Escientia Life Sciences & ors

...Petitioner

AND

Escientia Advanced Sciences Pvt Ltd & Others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP No. 45/241/HDB/2023

Learned senior counsel Mr Vivek Reddy, along with Mr Soumya Dasgupta Adv, Mr Dwijesh Kapila, Adv, Mr Aviral Singhal, Adv, Mr Pranay Bahuguna, Adv, Mr P Shamanthak Hande, Adv, Ms Mounika Donur, Adv for Petitioners present physically.

Learned Senior Counsel Mr. S. Niranjan Reddy, for respondent No 2 and 3 present through Video Conference.

Learned Counsel Mr. Tarun G Reddy and Mr Sairam, for respondent No 2 and 3 present physically. Learned Senior Counsel Mr Arvind Pandian, for Respondent Nos 4 to 6 present through Video Conference.

Learned Counsel Mr Aatif, Respondent Nos 7 to 9 present physically.

Call on 25.07.2024.

IA(CA) 264/2023

For hearing, matter adjourned to 25.07.2024.

Contempt (CA) 05/2024

For hearing, matter adjourned to 25.07.2024.

IA(CA) 65/2024

For hearing, matter adjourned to 25.07.2024.

IA(CA) 76/2024

Heard learned senior counsel Mr Vivek Reddy, for petitioner in the main company petition in rebuttal submissions in part and for continuation, matter adjourned to 25.07.2024.

IA(CA) 69/2024

For rebuttal submissions by company petitioner, matter adjourned to 25.07.2024.

IA(CA) 77/2024

Let this IA also be listed along with IA No 69/2024 and both these IAs will be reserved for orders on conclusion of submissions in IA No 69/2024.

IA(CA) 104/2024

Matter adjourned to 25.07.2024.

IA(CA) 117/2024

For hearing, matter adjourned to 25.07.2024.

IA(CA) 141/2024

For hearing, matter adjourned to 25.07.2024.

IA(CA) 142/2024

For hearing, matter adjourned to 25.07.2024.

IA(CA) 167/2024

For hearing, matter adjourned to 25.07.2024.

IA(CA) 168/2024

For hearing, matter adjourned to 25.07.2024.

IA(CA) 193/2024

For hearing, matter adjourned to 25.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)